

zITEM NO.1A

COURT NO.10

SECTION IIIA

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1912 OF 2004

M/S. TATA IRON & STEEL CO. LTD.

Appellant (s)

VERSUS

STATE OF JHARKHAND & ORS.

Respondent(s)

WITH C.A. No 2269./2005 Arising from S.L.P.(C) NO. 15419 of 2004

(HEARD BY HON'BLE MR. JUSTICE B.P. SINGH AND S.B. SINHA, JJ.)

Date: 30/03/2005 These Appeals were called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.B. SINHA

RECORD OF PROCEEDINGS

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of the Bench.

(Sheetal Dhingra)

(Vijay Dhawan)

Court Master

Court Master

[Signed Reportable judgment is placed on the file]

